

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

No. XXXIII-03/2020-21- 14066 / Dated: 23 .11.2021

It is hereby intimated to all concerned that the facility of making any kind of filing through e-mail shall be discontinued w.e.f. 01.12.2021. Filings in electronic mode shall be permissible only through the e-Filing portal devised by the e-Committee, Hon'ble Supreme Court of India at <https://efiling.ecourts.gov.in/or/> w.e.f. 01.12.2021.

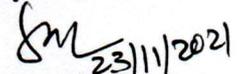
Detailed information, tutorials and user manuals relating to e-Filing are available in Court's website through the link/menu 'e-Services' → 'e-Filing'.

E-filing through the e-Filing portal at <https://efiling.ecourts.gov.in/or/> has the following benefits:-

- Filing from any location without coming to Court
- Filing at any time 24 x 7
- All information relating to e-filed cases available in orderly manner at finger tips
- Any data relating to e-filed cases can be easily compiled and accessed by advocates
- Orders / Judgments uploaded in e-filed cases automatically notified to Advocate
- Reduction of errors that usually takes place due to manual data entry
- Transparent and Fast

For all kinds of assistance in e-filing, services provided in Court's e-Facilitation Centre may be availed. The e-Facilitation Centre is located adjacent to the visitors' check point (baggage scanner) area on the way from the Computerized Filing Counter to the Court's New Building.

By order


23/11/2021
Registrar (Judicial)

Memo No. XXXIII-03/2020-21- 14067(150)/ Dtd: 23 .11.2021

Copy forwarded to:-

1. All Officers of the Court
2. The Asst. Registrar-cum-Sr. Secretary to Hon'ble the Chief Justice.
3. All Asst. Registrar-cum-Sr. Secretaries/ Secretaries to Hon'ble Judges of the Court.
4. All S.R/ A.S.R & O.C/ Superintendents/ Section Officers of the Court.
5. Technical Director, NIC/Superintendent, Computer Section to upload in the website of the Court.
6. Notice Board and the Causelist.
for information and necessary action.


23/11/2021
Deputy Registrar (Judicial)

Memo No. XXXIII-03/2020-21- 14068 (40)/ Dtd: 23 .11.2021

Copy forwarded to:-

1. Chief Secretary to Govt. of Odisha, Bhubaneswar
2. Advocate General, Odisha, Cuttack

3. Assistant Solicitor General of India for High Court of Orissa
4. Principal Secretary to Govt. of Odisha, G.A & P.G Department, Bhubaneswar
5. Additional Chief Secretary to Govt. of Odisha, Home Department, Bhubaneswar
6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
8. Member Secretary, Odisha State Legal Services Authority, Cuttack
9. District & Sessions Judges (All) of the State with a request to circulate among various Bar Associations of the District
10. President, Orissa High Court Bar Association, Cuttack
11. Secretary, Orissa High Court Bar Association, Cuttack
for information and necessary action.

h/om
23/11/2021

Deputy Registrar (Judicial)